



2026:AHC:22985

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2457 of 2026

Ram Sewak

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s) : Ajay Kumar Srivastava

Counsel for Respondent(s) : Avinash Chandra Srivastava, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as not press.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as not pressed.
4. It is made clear that no liberty is granted to the petitioner to file fresh petition for the same cause of action.

(Prakash Padia,J.)

February 3, 2026

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